

National Green Tribunal  
(Principal Bench)  
Faridkot House, Copernicus Marg,  
New Delhi-110001

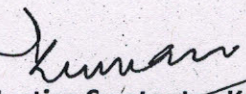
NO. NGT(PB)/559/2014 / 728

July 30, 2016

OFFICE ORDER

Consequent upon his selection, Shri Mukesh Kumar Gupta, DHJS, has been appointed as Registrar General, National Green Tribunal, Principal Bench, New Delhi on deputation basis with effect from the date of his joining i.e. 25<sup>th</sup> July, 2016(F/N). The pay, allowances, perks and privileges as may be admissible to him in his parent cadre will be admissible to him in the National Green Tribunal, in addition to the usual deputation allowance.

While on deputation, the pay, allowance, perks & privileges will be given as per the directions given by Hon'ble Supreme Court of India in its order dated 29.11.2013 passed in SLP (Civil) No. 12065/2009 in RE. Union of India Vs. Vimal Bhai & Ors.

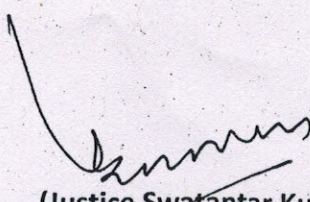
  
(Justice Swatantar Kumar)  
Chairperson

To

Sh. Mukesh Kumar Gupta,  
Ld. Registrar General, NGT,  
Principal Bench, New Delhi

Copy to :-

1. Ld. District & Session Judge(West), Tis Hazari, Delhi
2. The Registrar General, High Court of Delhi, Shershah Road, New Delhi
3. The Deputy Registrar(Gaz.), High Court of Delhi, Shershah Road, New Delhi
4. The Joint Secretary, Ministry of Environment, Forests & Climate Change, New Delhi.
5. DR-cum-PPS to Hon'ble Chairperson
6. PS to Registrar General, NGT(PB)
7. The Pay & Account Officer, Ministry of Environment, Forests & Climate Change, New Delhi.
8. DCA, NGT(PB).
9. Guard File
10. Website of NGT
11. Concerned Office File
12. Personal File

  
(Justice Swatantar Kumar)  
Chairperson